THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) Ministry of Urban Development & Poverty Alleviation has been implementing through the State Governments/ Union Territories, a Centrally Sponsored Urban Poverty Alleviation Programme, namely, Swarna Jayanti Shahari Rozgar Yojana (SJSRY) on all India basis, with effect from 1.12.1997, with a view to providing gainful employment to the urban unemployed or udneremployed poor through, firstly, encouraging the setting up of selfemployment ventures by those, who have studied upto 9th standard and secondly, by providing wage employment by utilising their labour for cosntruction of socially and economically useful public assets. The scheme is funded in the ratio of 75:25 between the Centre and the States.

(b) As per the estimation made by the Planning Commission the percentage of the persons living below the Poverty Line in Urban Areas has declined from 32.36% in 1993-94 to 23.62% in 1999-2000.

(c) and (d) In so far as Ministry of Urban Development & Poverty Alleviation is concerned, no time frame has been fixed.

Inclusion of Cities under Mega City Scheme in Gujarat

1632. SHRI BACHANI LEKHRAJ: DR. A.K. PATEL: PROF. ALKA BALRAM KSHATRIYA:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that according to revised policy the cities having population more than ten lakhs can be included in the Centrally sponsored schemes for mega cities;

(b) if so, the reason why the revised proposal of the Government of Gujarat for including four major cities of Gujarat in the said scheme is pending with Government sicne long; and (c) the present status of the said proposal and by when it would be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) The question of extending the scope of the Centrally Sponsored Scheme for Infrastructural Development in Mega Cities to cover cities with population of 10 lakhs and above is at proposal stage at present.

(b) and (c) Inclusion of cities with population of 10 lakhs and above under the Centrally Sponsored Scheme for Infrastructural Development in Mega Cities is dependent on the policy decision.

Jhuggies around Shiv Shakti Mandir, Laxmi Narain Mandir, etc.

1633. SHRI P. PRABHAKAR REDDY: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that a number of jhuggies around Shiv Shakti Mandir, Laxmi Narain Mandir to Mini Stadium Laxmibai Nagar, and on the drain is increasing continuously as a consequence of which environment of these colonies has got worsened;

(b) if so, the action taken against the concerned officials for allowing to set up jhuggies on Government land;

(c) whether Government propose to remove these jhuggies within a fixed time period so that trees can be planted in this area; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) and (b) Both DDA and NDMC have reported that the jhuggies are not increasing around Shiv Shakti Mandir and Laxmi Narain Mandir. NDMC has also informed that there are no jhuggies at Mini Stadium, Laxmibai Nagar and on the drain.